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03/01/26

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**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110003**

No. 01- 0.9 /DHC/GAZ.IIB/G-8/SCI/2026

OUT-AT-ONCE

Dated: 02/01/26

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

1. The Principal District & Sessions Judge (Central), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge (South), Saket Courts, New Delhi.
3. The Principal District & Sessions Judge (South-East), Saket Courts, New Delhi.
4. The Principal District & Sessions Judge (East), Karkardooma Courts, New Delhi.
5. The Principal District & Sessions Judge (North-East), Karkardooma Courts, New Delhi.
6. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, New Delhi.
7. The Principal District & Sessions Judge (South- West), Dwarka Courts, New Delhi.
8. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
9. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.

Sub.: Posting of officers of Delhi Judicial Service in the Registry of Hon'ble Supreme Court of India in diverted capacity.

Sir/Madam,

I am directed to say that Hon'ble the Chief Justice has been pleased to spare the services of Ms.Deshna Golechha, Ms.Minakshi Meena, Ms.Shubhamjot Kaur Rakhra, Mr.Anubhav Bijalwan, Mr.Shubham Gupta, Ms.Sonica Meena, Ms.Shreya Singh, Ms.Sapna Kumari Meena, Ms.Neha Jarwal, Mr.Bhagwat Prasad Meena, Mr.Sandeep and Mr.Anshul Negi, all officers of Delhi Judicial Service and presently posted as Relieving JMFC(s)/Civil Judge(s) and also Mr.Upender Kumar, Ms.Mohini Meena, and Mr.Puneet Negi, all officers of Delhi Judicial Service, presently posted in Delhi Judicial Academy, to enable them to join the Registry of Hon'ble Supreme Court of India, in diverted capacity, w.e.f. 05.01.2026, till further orders.

I am, therefore, directed to request you to kindly relieve the above-mentioned officer(s), under your kind control, to enable him/her to join the Hon'ble Supreme Court of India in diverted capacity w.e.f. 05.01.2026.

Yours sincerely,


(Amit Narayan Bharthuar)
Deputy Registrar (Gaz.IIB)
for Registrar General

All staff to note

*BN
31/1/26*

Encl. No.

/DHC/GAZ.IIB/G-8/SCI/2026

Dated:

Copy forwarded for information to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.

(Amit Narayan Bharthuar)
Deputy Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (2)/2026/ 93—132

Dated, Delhi the 03 JAN 2026

Sub:- Posting of Officers of Delhi Judicial Service in the Registry of Hon'ble Supreme Court of India in diverted capacity.

Copy forwarded for information and necessary action to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Officers Concerned Central District, Tis Hazari Courts Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
4. The A.OJs (Judl) Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex (VWDC), Central District, Tis Hazari Courts, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Lt. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Deepak Garg)

District Judge (Commercial Court)-09
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi